

## Minutes of the Meeting dated 03.06.2014

### Present:

**Shri Rajiv Mathur, Chief Information Commissioner**  
**Shri Vijai Sharma, Information Commissioner**  
**Shri Basant Seth, Information Commissioner**  
**Shri Yashovardhan Azad, Information Commissioner**  
**Shri Sharat Sabharwal, Information Commissioner**  
**Smt. Manjula Prasher, Information Commissioner**  
**Shri M A Khan Yusufi, Information Commissioner**  
**Prof M.S. Acharyulu, Information Commissioner**

**Additional Secretary and other officers assisted the Commission.**

**Agenda 1 – Guidelines for writing of ACRs/APARs of the officers /officials in the Commission.**

The item was discussed and deferred for the next meeting.

**Agenda -2 Fixing the age of “Senior Citizen” for the purpose of hearing of cases on priority.**

It was decided that the matter of hearing of cases of Senior Citizens on priority would be considered by the Information Commissioner of the concerned Registry on the basis of merit on case to case basis with a speaking order.

**Supplementary Agenda-1: Decision on Non-Compliance of Commission’s orders.**

The minutes of the meeting dated 01.04.2014 on the above agenda item was reviewed by the Commission. It was decided that such cases of Non-Compliance need not be registered centrally. However, this should be diarised centrally as is being done at present and then sent to the concerned registry to be submitted in the concerned file to the Information Commissioner for further decision on the matter.

**Supplementary Agenda-2: Provision of furnishing/electrical appliances in the official residences of the Information Commissioners-reg.**

It was submitted by some of the Information Commissioners that due to the policy decision taken by the Commission for provision of furnishing and electrical appliances at the official residences of the Commissioners through CPWD/NBCC as it is being followed in the UPSC, there has been delay in the furnishing of the official residences of some of the Information Commissioners. Further, it was pointed out by the Information Commissioners that the cost of furnishing items/electrical appliances provided by the CPWD is much higher than the prevailing market rates for such items. The Commission decided that as a matter of policy, the furnishing and provision of electrical appliances in the official residences of the Information Commissioners should be done by the Secretariat in future by following the

provisions of GFRs such as purchases made through local Purchase Committee etc.  
without giving any requisition on the CPWD/NBCC .

**(Tarun Kumar)**  
**Joint Secretary(Admn.)**

To

1. PPS to Chief Information Commissioner (RM)
2. PPS to Information Commissioner (VS)
3. PPS to Information Commissioner (BS)
4. PPS to Information Commissioner (YA)
5. PPS to Information Commissioner (SH)
6. PPS to Information Commissioner (MP)
7. PPS to Information Commissioner (KY)
8. PPS to Information Commissioner (SA)
9. PS to Secretary/PS to Additional Secretary.

Copy to:

1. Registrar, CIC
2. JS(More)
3. Shri D.C. Singh, DR to ex-CIC(SS)
4. Shri T.K. Mohapatra, DR to IC (MP)
5. Shri Raghbir Singh, Consultant, DR to CIC (RM)
6. Shri V.K. Sharma, Consultant, DR to IC (VS)
7. Shri R.L. Gupta, Consultant, DR to IC (BS)
8. Shri K.V. Mathew, Consultant, DR to IC (YA)
9. Shri Vijay Bhalla, Consultant, DR to IC (SH)
10. Shri K.L. Das, Consultant, DR to IC(KY)
11. Shri A.K. Sharma, Consultant, DR to IC(SA)
12. Shri Baljit Singh, Consultant, DR, Central Registry
13. Shri Babu Lal, Consultant, DR, Central Registry.
14. Shri Malik, Scientist-E, NIC, with a request to upload the minutes on the website of the Commission.